

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.5 – IA 1453 of 2023
In
CP(IB)/138(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

Indian Bank (Erstwhile Allahabad Bank)
V/s
Manoj N Patel

.....**Applicant**

.....**Respondent**

Order delivered on 21/12/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa, Adv.
For the Respondent : Proxy for Mr. Ritesh Patadia, Adv. for Indian Bank

ORDER

IA 1453 of 2023

Ld. Counsel for the Resolution Professional submitted that they have filed report by way of this IA. Issue notice to respondents.

List for further consideration on 05.01.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)